

Demand for taking over of papers not willing to pay interim relief to their employees

4159. SHRI RAMANAND TIWARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether All India Small Newspapers Editors Conference has urged Government to take over all papers which are not willing to pay interim relief to their employees; and

(b) if so, the decision of Government thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) This Ministry are not aware of any representation of this nature.

(b) Does not arise.

Implementation of recommendations of various commissions

4160. SHRI NIHAR LASKAR:

SHRI R. V. SWAMINATHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are still many commissions of enquiry whose recommendations have not been fully implemented;

(b) if so, the number of such commissions of enquiry; and

(c) whether Government are considering to take action to implement them fully?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) to (c): The information is being collected and will be laid on the Table of the House.

Strike by Electricity Employees

4161. SHRI K. A. RAJAN: Will the Minister of ENERGY be pleased to state:

(a) whether the electricity employees of 10 States have decided to go on strike to press their demands for wages, negotiations and interim relief; and

(b) if so, facts thereof and measures taken to avert the strike?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b): Strike notices had been received by a few State Electricity Boards from some Unions of electricity workers for a one-day token strike on the 20th July, 1977 in connection with demands for wage revision, bonus etc. Efforts by the concerned State authorities and State Electricity Boards have been in progress to resolve the issues involved through discussion and agreement and avert the proposed strike.

Grants-in-aid to Electronics Commission

4162. SHRI P. RAJAGOPAL NAIDU: Will the Minister of ELECTRONICS be pleased to state:

(a) whether Government are giving grants-in-aid to Electronics Commission; and

(b) if so, the purposes for which the aid is given?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a): No, Sir, the demand for grants of the Department of Electronics is considered and approved by Parliament and utilised on the basis of policy laid down by the Electronics Commission which is part of the structure of the Government of India.

(b) Does not arise.